

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 114**

TO BE ANSWERED ON MONDAY, NOVEMBER 29, 2021 / AGRAHAYANA 8, 1943 (SAKA)

'FINANCIAL RELIEF'

114: MS. DEBASREE CHAUDHURI:

Will the Minister of **FINANCE** be pleased to state:

- a) the details of sectors which have been provided financial relief of Rs.20.97 lakh crores by the Government and whether it has desired positive impact;
- b) whether any increase has been reported in employment opportunities due to this financial relief and if so, the details thereof;
- c) whether economic activities have increased in the country due to this financial relief and if so, the details thereof; and
- d) the extent to which the benefits have reached to the poor people due to this financial relief?

**ANSWER
MINISTER OF STATE (FINANCE)
(SHRI PANKAJ CHAUDHARY)**

(a) to (d): During the year 2020, Government had announced the following packages with the objective of fighting COVID-19 and making the country self-reliant, which including measures announced by the RBI, involved a total amount of Rs.29,87,641 crore: (i) A relief package titled Pradhan Mantri Garib Kalyan Package on 26.03.2020 (ii) AatmaNirbhar Bharat Packages (ANB) 1.0, 2.0, and 3.0 announced on 13th -17th May, 2020, 12th October, 2020 & 12th November 2020 respectively. Besides, a Rs. 6.28 lakh crore COVID stimulus package was also announced on 28.06.2021. A Statement indicating details of these packages, including sectors covered is at **Annexure-I**.

Atma Nirbhar Bharat Rozgar Yojana (ABRY) announced under ANB incentivizes jobs creation wherein Government of India contributes both the employees' and employers' share of contribution (12% of wages), in respect of eligible employees, in EPFO registered establishments, for two years. The benefits are available for new employees employed on or after 1st October 2020 and up to 31st March 2022 or those who lost jobs during COVID 19 and did not join any EPF covered establishment up to 30.09.2020. As on 18.11.2021, total benefits of Rs. 2561.10 Crore have been given to 39.35 lakh employees through 1,15,550 Establishments. Further, to help MSMEs/Small businesses to meet their operational liabilities and resume businesses, Emergency Credit Line Guarantee Scheme (ECLGS) under ANB (revised from time to time) with an overall ceiling of Rs.4.5 lakh crore on guarantees as on date has helped businesses restart operations and retention of jobs. It has impacted around 5.45 crore employees as on 19.11.2021. Besides, Production Linked Incentive Scheme (PLI) for various sectors envisage creating national manufacturing champions and generate employment opportunities. ANB comprises of various long-term schemes/programmes/policies whose objectives are to fight COVID-19 and to make the country self-reliant, outcomes of which would be visible over a period of time.

The increase in economic activities is evident by many high frequency indicators and parameters such as: (a) Industrial production in August, 2021 reaching 103 % of its pre-pandemic August 2019 level with manufacturing witnessing full recovery in most of the use-based categories (b) Eight-core industry output crossing its pre-COVID level of September 2019 led by coal, natural gas, steel, cement and electricity (c) PMI Services accelerating to a decadal high of 58.4 in October, 2021, on the back of sustained uptick in rail freight

activity, growth in E-way bills and highway toll collections and increase in air freight and passenger traffic, among others (d) Increase in GST collections (e) Merchandise exports in October, 2021 crossing US\$ 30 billion mark for the seventh consecutive month (f) merchandise imports in FY 2021-22 crossing their pre-pandemic 2019 levels in October 2021 (g) FDI achieving the US\$ 20 billion mark in the first five months of FY 22 as in FY 21. A Statement indicating benefits provided under the schemes to the poor, wherever applicable is at **Annexure-II.**

Statement referred to in reply to parts (a) to (d) of LSUSQ No.114 for answer on 29.11.2021

Details of PMGKP

- (i) Insurance scheme for health workers fighting COVID-19 was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to healthcare providers. The scheme has been extended and is valid upto April, 2022.
- (ii) **PM Garib Kalyan Ann Yojana-** Additional allocation of food grain @ 5 kg per person per month free of cost was provided to all beneficiaries covered under the targeted public distribution system including those covered under Direct Benefit Transfer (DBT). Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme was extended till November, 2020. The scheme of free foodgrains was reintroduced for the months of May 2021 to November, 2021. It has now been extended to March 2022.
- (iii) **Benefit to farmers:** The first installment of Rs. 2,000 due in 2020-21 was front-loaded and paid in April 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers
- (iv) **Cash transfers-**
 - a) An ex-gratia of Rs. 500 per month for three months to a total of 20.40 crores (approx.) PMJDY women account-holders.
 - b) Free of cost LPG cylinders (three) to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY).
 - c) Wage-earners, earning below Rs 15,000 per month, in businesses having less than 100 workers, were provided Twenty-four (24) percent of the monthly wages into their PF accounts, for three months. The scheme was extended for another three months, i.e., till August 2020.
 - d) An amount of Rs.1000/- to around 3 crore aged widows and people in Divyang category.
- (v) MGNREGA wages increased by Rs. 20 with effect from 1 April, 2020.
- (vi) **Self-Help groups:** Limit of collateral free lending to Self-Help groups was increased from Rs. 10 lakh to Rs. 20 lakh for women organized through 63 lakhs Self Help Groups
- (vii) Other components of PM Garib Kalyan package
 - a) **Organized sector:** Employees' Provident Fund Regulations amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from the accounts.
 - b) State Governments were directed to utilise Welfare Fund for Building and Other Constructions Workers to provide assistance and support to 3.5 Crore registered workers of the fund to protect them against economic disruptions.
 - c) **District Mineral Fund:** The State Government were asked to utilise the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

ANB Announcements

- A. **Announcements made on 13.05.2020**
 - 1. Rs. 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
 - 2. Rs. 20,000 crore Subordinate Debt for Stressed MSMEs
 - 3. Rs. 50,000 crore equity infusion through MSME Fund of Funds
 - 4. New Definition of MSME and other Measures for MSME
 - 5. No Global tenders for Government tenders of upto Rs.200 crore.
 - 6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
 - 7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
 - 8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
 - 9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs

10. Rs. 90,000 crore Liquidity Injection for DISCOMs
11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source' by 25% for the remaining period of FY 20-21
15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

16. Free food grains supply to Migrants for 2 months.
17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
20. Rs. 5000 crore Credit facility for Street Vendors.
21. Rs.70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
22. Rs. 6,000 crore for Creating employment using CAMPA funds
23. Rs. 30,000 crore Additional Emergency Working Capital for farmers through NABARD
24. Rs. 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

25. Rs. 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
26. Rs. 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
27. Rs. 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
28. National Animal Disease Control Programme
29. Setting up of Animal Husbandry Infrastructure Development Fund – Rs. 15,000 crore
30. Promotion of Herbal Cultivation : outlay of Rs. 4,000 crore
31. Beekeeping initiatives –Rs. 500 crore
32. From 'TOP' to TOTAL- – Rs. 500 crore [Operation Greens Scheme TOP to TOTAL provides 50% subsidy on transport and storage of notified fruits and vegetables if prices of such fruits or vegetables are below the trigger price.
33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - i. Amendments to Essential Commodities Act to enable better price realisation for farmers
 - ii. Agriculture Marketing Reforms to provide marketing choices to farmers
 - iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

34. Commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities

46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

- 47. Rs. 40,000 crore increase in allocation for MGNREGA to provide employment boost
- 48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
- 49. Technology Driven Education with Equity post-COVID
- 50. Further enhancement of Ease of Doing Business through IBC related measures
- 51. Decriminalisation of Companies Act defaults
- 52. Ease of Doing Business for Corporates
- 53. Public Sector Enterprise Policy for a New, Self-reliant India
- 54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

- 55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
- 56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
- 57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹ 12,000 crore capital expenditure
 - ₹ 200 crore each for 8 North East states
 - ₹ 450 crore each Uttarakhand, Himachal
 - ₹ 7,500 crore for remaining states, as per share of Finance Commission's devolution
- 58. Capital Expenditure Boost for the Centre-Additional budget of ₹ 25,000 crore (in addition to ₹ 4.13 lakh crore given in Budget 2020-21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

- 59. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO-registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
- 60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).
- 61. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.
- 62. ₹ 18,000 Crore Additional outlay for PM Awaas Yojana – Urban
- 63. Support for Construction & Infrastructure – Relaxation of Earnest Deposit Money & Performance Security on Government Tenders
- 64. Income Tax relief for Developers & Home Buyers
- 65. Platform for Infra Debt Financing
- 66. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers
- 67. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will help accelerate rural economy.
- 68. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.
- 69. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.

70. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided)

H. Announcements made on 28.06.2021

1. Rs. 1.1 lakh crore loan guarantee scheme for COVID affected sectors
2. Additional Rs. 1.5 lakh crore for Emergency Credit Line Guarantee Scheme
3. Credit Guarantee Scheme to facilitate loans to 25 lakh persons through Micro Finance Institutions (MFIs)
4. Financial support to more than 11,000 Registered Tourists/ Guides/ Travel and Tourism Stakeholders
5. Free one-month Tourist Visa to first 5 lakh tourists
6. Extension of Aatma Nirbhar Bharat Rozgar Yojana till 31st March 2022
7. Additional subsidy of Rs. 14,775 crores for DAP & P&K fertilizers
8. Extension of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) – Free food grains from May to November, 2021
9. Rs. 23,220 crores more for public health with emphasis on children and paediatric care/paediatric beds
10. 21 varieties of bio-fortified crop for nutrition, climate resilience and other traits to be dedicated to the nation
11. Revival of North Eastern Regional Agricultural Marketing Corporation (NERAMAC) with package of Rs. 77.45 crore
12. Rs. 33,000 crore boost for project exports through National Export Insurance Account (NEIA)
13. Rs. 88,000 crore boost to Export Insurance Cover
14. Rs. 19,041 crores For Broadband to each Village through BharatNet PPP Model
15. Extension of Tenure of PLI Scheme for Large Scale Electronics Manufacturing till 2025-26
16. Rs. 3.03 lakh crore for Reform-Based Result-Linked Power Distribution Scheme
17. New Streamlined Process for PPP Projects and Asset Monetization

Statement referred to in reply to parts (a) to (d) of LSUSQ No.114 for answer on 29.11.2021

No.	State	PMG AY (Apr-Nov 2020)		PMGAY Pulses/channa (Apr - Nov 2020)		PMGAY III May'21 to June'21		PMGAY IV July'21 to October'21		ANB Foodgrains (to migrant)		ANB Chana (to migrant)		Ujjwala		PM KISAN	PMJD Y	24% EPF		NSAP National Social Assistance Programme	BoCW (Building and construction Fund)		DM F
		Food grains Qty (MT)	Beneficiaries	Pulses /Channa Qty (MT)	Beneficiaries	Distributed Quantity (MT)	Number of Beneficiaries covered (Average)	Distributed Quantity (MT)	Number of Beneficiaries covered (Average)	Food grains (Total) (MT)	Beneficiaries (Total)	Total Quantity (May - June) (MT)	Total Beneficiaries (May - June)	Refill delivered against advance or reimbursed	Amount Transferred (In Lakh)	No of beneficiaries	No of a/c credited	Beneficiaries	Amount (Rs lakh)	Total Beneficiaries	No of beneficiaries	Total amount (Rs lakh)	Amount (Rs crore)
1	Andaman and Nicobar Islands	2,383	59,100	122	16,350	571	57,100	1,138	56,887	59.5	11,900	9	8,554	22,354	157	10,677	23,064	3,238.00	155.91	5,928	11,014	492	
2	Andhra Pradesh	9,95,500	2,61,12,304	66,492	90,28,190	2,55,687	2,55,68,719	4,85,252	2,42,62,597	7	1,360	0	0	7,62,024	5,163	46,95,820	60,13,565	1,85,152.00	11,651.14	9,32,661	19,67,484	19,675	131.48
3	Arunachal Pradesh	30,642	7,98,490	1,034	1,77,210	8,094	8,09,380	12,571	6,28,545	799	1,59,758	34	33,730	76,658	518	66,323	1,80,119	0.00		34,139	3,000	60	
4	Assam	9,77,964	2,48,73,000	45,456	57,86,440	2,47,225	2,47,22,480	3,91,794	1,95,89,690	15,712	31,42,380	638	6,37,953	52,70,571	36,257	18,61,715	95,34,385	9,772.00	252.73	8,40,984	2,70,000	2,700	0.65
5	Bihar	31,47,508	8,11,39,356	1,20,112	1,43,33,767	8,18,441	8,18,44,051	16,19,902	8,09,95,124	86,449	1,72,89,890	3,301	33,01,110	1,53,47,936	1,11,171	58,99,824	2,33,15,732	67,545.00	4,287.92	36,64,811	0	0	0.00
6	Chandigarh	10,167	2,59,080	486	63,670	2,460	2,46,000	5,059	2,52,927	145.8	29,160	7	7,056	246	2	429	1,10,537	23,805.00	2,034.29	3,415	6,670	400	
7	Chhattisgarh	7,89,804	1,94,31,064	39,632	51,49,800	1,98,880	1,98,88,006	3,90,773	1,95,38,627	1,964	3,92,860	174	1,74,448	39,71,169	32,416	21,67,441	78,57,012	84,417.00	6,404.33	8,52,275	0	0	4.36
8	Dadra and Nagar Haveli & Daman and Diu	10,568	2,58,328	519	65,240	2,530	2,52,957	5,048	2,52,396					25,360	169	13,531	52,817	0.00	9,588	0			
										159	31,800	12	11,980										

9	Delhi	2,72,775	6284047	13,690	17,54,513	72,627	72,62,700	1,38,379	69,18,973	4,544	9,08,880	351	3,51,100	1,95,912	1,263	12,075	20,30,271	41,521.00	3,642.58	1,56,436	39,600	3,960	
10	Goa	20,585	5,14,412	1,066	1,42,550	5,201	5,20,079	9,481	4,74,027	22	4,320	2	1,600	2,108	14	7,854	69,987	16,563.00	1,265.92	2,061	5,117	307	
11	Gujarat	12,76,713	31784856	50,026	65,09,333	3,27,197	3,27,19,703	6,60,498	3,30,24,881	287	57,312	20	20,253	49,09,689	32,592	46,85,062	71,08,005	2,70,988.00	18,510.49	6,88,953	4,83,196	4,832	22.00
12	Haryana	4,50,912	1,11,90,324	18,812	24,27,333	1,13,473	1,13,47,309	2,25,003	1,12,50,157	7,959	15,91,770	465	4,65,060	15,15,279	9,902	15,14,497	34,16,299	83,035.00	6,403.61	3,27,269	3,50,621	17,531	15.85
13	Himachal Pradesh	1,06,429	27,72,352	4,790	6,73,667	26,810	26,81,044	55,511	27,75,560	2,028	4,05,516	112	1,11,700	2,92,574	1,965	8,70,609	5,84,184	48,762.00	3,629.35	1,11,863	1,21,281	7,461	0.00
14	Jammu and Kashmir	2,82,312	69,15,000	13,208	16,44,090	62,481	62,48,145	1,19,252	59,62,585	1,958	3,91,600	131	1,31,080	20,09,414	14,574	9,20,451	10,49,256	43,121.00	2,055.78	143289 (including Ladakh)	155975 (including Ladakh)	4,679	0.43
15	Jharkhand	8,83,433	2,40,94,622	44,593	57,11,600	2,47,055	2,47,05,515	4,84,132	2,42,06,586	717	1,43,436	1,059	10,59,140	53,60,642	37,520	12,31,912	72,27,042	1,05,631.00	7,666.54	12,88,850	0	0	9.66
16	Karnataka	15,41,056	3,86,45,940	80,975	1,27,22,730	3,78,032	3,78,03,234	7,48,539	3,74,26,942	11,600	23,20,014	2,055	20,55,380	57,07,480	37,831	48,39,093	79,87,088	3,19,389.00	24,924.83	13,98,410	13,62,438	68,122	118.09
17	Kerala	5,87,791	1,49,27,032	27,956	35,91,483	1,45,857	1,45,85,673	2,82,736	1,41,36,813	2,142	4,28,300	307	3,06,897	5,11,114	3,323	27,16,844	24,13,289	1,21,319.00	9,250.22	6,88,329	4,54,124	4,541	0.00
18	Ladakh	5,645	1,41,480	233	29,008	1,374	1,37,420	1,964	98,195	33	6,548	0	0	19,172	166	0	9,951	247.00	21.08	Include d in J&K above	Include d in J&K above	0.00	
19	Lakshadweep	864	21,800	39	5,200	220	22,013	382	19,119	15	2,900	5	4,530	517	3	0	2,867	0.00	0.00	324	520	33	
20	Madhya Pradesh	18,00,437	4,93,09,348	77,890	96,95,633	4,55,960	4,55,95,989	8,23,491	4,11,74,547	1,754	3,50,797	159	1,59,330	1,13,35,496	77,378	68,12,020	1,66,22,091	1,69,059.00	10,711.54	22,05,963	8,91,850	17,837	5.10
21	Maharashtra	25,27,129	6,82,50,268	1,03,643	1,32,15,103	6,36,508	6,36,50,778	11,91,674	5,95,83,686	17,315	34,63,000	762	7,62,170	76,20,813	50,513	86,32,718	1,29,47,062	4,76,836.00	31,528.87	11,68,385	8,94,408	17,888	59.50
22	Manipur	90,747	20,47,906	4,192	5,87,503	17,077	17,07,669	28,540	14,27,011	676	1,35,200	82	82,348	2,76,213	2,120	2,83,457	5,04,169	0.00	0.00	61,972	52,605	526	
23	Meghalaya	85,803	21,45,145	3,145	4,21,503	20,226	20,22,623	38,176	19,08,784	2,145	4,29,000	84	84,300	1,96,213	1,408	1,15,638	2,68,908	73,342.00	2,224.82	54,127	24,730	1,237	
24	Mizoram	25,288	6,62,132	1,243	1,55,405	6,122	6,12,198	12,622	6,31,097	250	50,000	30	29,750	55,270	420	69,425	58,176	0.00	0.00	27,538	51,451	1,544	
25	Nagaland	53,964	14,04,600	2,276	2,84,940	13,500	13,50,000	18,980	9,49,023	1,405	2,80,926	56	56,000	89,967	593	1,81,008	1,57,792	0.00	0.00	49,210	19,046	381	

26	Odisha	12,06,580	2,88,37,690	74,941	95,19,513	3,10,900	3,10,89,967	6,16,916	3,08,45,781	630	1,26,000	15	15,130	83,65,761	57,172	20,03,185	81,21,020	1,62,121.00	10,148.60	20,27,022	20,83,288	31,249	99.49
27	Puducherry	23,211	5,97,945	1,273	1,78,500	6,069	6,06,935	10,445	5,22,274	73	14,680	15	15,000	31,098	203	9,715	83,926	16,456.00	1,011.52	28,757	0	0	
28	Punjab	5,33,154	1,33,65,720	27,751	35,47,747	1,36,328	1,36,32,800	2,02,196	1,01,09,800	10,902	21,80,400	1,016	10,15,720	24,53,238	16,351	17,52,498	33,22,186	79,150.00	5,054.89	1,40,404	2,89,237	17,354	0.65
29	Rajasthan	17,52,646	4,44,44,332	75,043	99,94,240	4,20,133	4,20,13,322	6,83,918	3,41,95,923	42,478	84,95,600	2,003	20,03,000	1,11,23,374	73,858	51,64,391	1,56,13,962	1,23,266.00	7,946.42	9,87,781	22,30,000	55,750	15.93
30	Sikkim	14,479	3,65,120	614	93,817	3,710	3,70,980	5,154	2,57,700	315	63,000	15	15,042	21,301	165	0	42,552		0.00	18,332	7,836	157	
31	Tamil Nadu	12,31,653	2,97,45,840	33,324	1,11,07,920	3,14,057	3,14,05,694	5,57,263	2,78,63,175	1,449	2,89,888	34	34,000	61,85,688	41,390	35,59,533	60,75,989	5,81,768.00	34,570.97	18,14,700	13,70,601	27,412	14.73
32	Telangana	7,24,662	1,80,62,980	15,804	52,68,030	1,84,869	1,84,86,855	3,47,905	1,73,95,245	180	35,991	34	34,460	18,74,171	13,036	33,31,468	52,60,800	1,78,225.00	10,233.62	6,65,956	8,30,324	12,455	0.00
33	Tripura	94,893	23,73,722	4,420	5,40,847	24,242	24,24,161	48,416	24,20,790	22	4,386	22	21,929	4,46,819	3,747	1,90,441	4,31,770		0.00	1,38,473	39,082	1,172	
34	Uttar Pradesh	56,16,735	14,19,99,424	2,69,530	3,34,08,790	14,14,907	14,14,90,661	28,17,313	14,08,65,633	11,809	23,61,848	1,060	10,60,497	2,70,74,796	1,81,728	1,76,75,849	3,18,13,530	2,30,453.00	15,741.60	52,57,390	18,25,415	35,395	0.46
35	Uttarakhand	2,37,842	58,95,600	10,736	13,44,657	59,400	59,39,990	81,376	40,68,783	383	76,554	34	33,800	7,62,313	5,015	6,74,688	12,67,372	41,863.00	3,234.58	2,15,109	2,28,423	4,568	3.49
36	West Bengal	23,39,724	5,83,10,164	91,452	1,40,19,333	5,87,047	5,87,04,738	11,64,461	5,82,23,039	45,894	91,78,800	2,647	26,46,760	1,72,88,933	1,16,938	0	1,89,95,377	4,28,442.00	21,132.39	21,32,959	21,98,349	21,983	0.46
	TOTAL	2,97,51,729	75,80,40,523	13,26,516	18,32,15,657	75,25,269	75,25,26,888	1,42,86,258	71,43,12,916	2,74,279	5,48,55,773	16,751	1,67,50,807	14,12,01,683	9,67,041	8,94,54,616	20,65,00,000	39,85,486.00	2,55,696.54	2,81,45,039	1,82,67,685	3,81,702	502.33